

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 76/9//HDB/2018
NAME OF THE COMPANY	Servomax India Pvt Ltd
NAME OF THE PETITIONER(S)	Deccan Switchgears
NAME OF THE RESPONDENT(S)	Servomax India Pvt Ltd
UNDER SECTION	Sec 9 of IBC


Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

None appears for the Petitioner. Post the case on 23.03.2018 for orders.


Member (T)


Member (J)

Binnu